

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

27.

IA-1967/2021 in C.P.(IB)/748(MB)/2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.11.2022

NAME OF THE PARTIES:

Laxmi Organic Industries Limited  
v/s  
Gokul Sugar Industries Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT, 2016

**ORDER**

The Court is convened through Video Conference.

1. Adv. Shlok Bodas a/w Adv. Rima Desai i/b Parinam Law Associates, Ld. Counsel for the Petitioner present. Mr. Ashish Agarkar, Ld. Counsel for the Respondent present.
2. By order of the Bench, this matter is adjourned to 09.12.2022.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)